

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Jharkhand
2.	State Population as per census 2011	3,29,88,134
3.	No. of Districts in the State/UT	24
4.	Name and Designation of the Food Safety Commissioner	Name: Dr. Nitin Kulkarni Designation: Secretary-cum-Food Safety Commissioner
5.	Contact details & e-mail	Address: Deptt. Of Health, Medical Education & Family Welfare, Nepal House, Doranda, Ranchi- 834002 Tel: Fax: Email: hlthdept.fdi@gmail.com
6.	Name of Nodal Officer and contact details	Name: Dr. U.C. Sinha Address: Office of the Food Safety Commissioner, Jharkhand, GVI Campus, Namkum, Ranchi- 834010 Tel: 9065527544 Fax: Email: foodcontroldirectorate2013@gmail.com
7.	Number of DO	Full Time: 0 Part Time: 45
8.	Number of AO	24
9.	Number of FSO	Full Time: 24 Part Time:
10.	Status of State Food Laboratories	Total Number-1 Number of functional laboratories-1
11.	Number of Food Analyst	1
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	Online: 4588 Offline: 0
14.	Food Business Units registered till date	Online: 33214 Offline: 0
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	24
b	No. of Districts issuing license/registration PARTIALLY ONLINE	0
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	0
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes

17.	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
18.	Whether Appellate Tribunal is operational?	No
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	508
20.	Number of food samples analyzed	508
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	208
22.	Number of cases launched against FBOs	Adjudications- 71 Criminal Court- 10
23.	Details of Adjudications	No. of Cases disposed- 22
		No. of cases in which - penalty is imposed
		Amount of Penalty raised- Rs. 4,85,000
24.	Details of Criminal cases	No. of cases convicted- NA
		No. of cases Acquittal- NA
		Amount of Penalty raised- NA